

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDERS OF THE BENCH**

**Date of Order : 01.06.2016**

CP No. 291/00079/2015 (OA No. 135/2005)

Mr. Ajay Kumar Tanenia for the applicant.  
Mr. Anupam Agarwal counsel for the respondents.

Counsel for the respondents submits that the order of the Tribunal has been complied with by the respondent-department.

Therefore, in view of the submissions made by the counsel for the respondents, the Contempt Petition is disposed of. Notices are discharged.



(Ms. Meenakshi Hooja)  
Member (A)

(Dr. K.B. Suresh)  
Member (J)

Vv